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NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 72/2017 IN CP (IB) NO. 08/Chd/CHD/2017.

In the matter of:

M/s. Super Multicolor Printers (P) Ltd.Appl

.....Applicant/Corporate Debtor

Present:

Mr. G.S. Sarin, Practising Company Secretary for Applicant/

Corporate Debtor.

Mr. G.S. Sarin. Practicing Company Secretary, the Authorised Representative for the Corporate Debtor submits that the case was fixed for 22.08.2017 but has been listed today. Accordingly, list the matter on 22.08.2017.

Sat

(Justice R.P.Nagrath) Member (Judicial)

✓August 21, 2017